(7) The facility of packing credit has been increased from 90 days tO 180 days.

## **Fall in Prices of Cotton**

Written Answers

318 SHRI SURAJ PRASAD; SHRI CHATURANAN MISHRA: SHRI N. E. BALARAM:

Will the Minister of TEXTILES be pleased  $t_0$  state;

- (a) whether it ;<sub>s a</sub> fact that the prices of cotton have crashed;
- (b) whether it is also  $_a$  fact that the Cotton Corporation of India has failed to purchase cotton  $i_n$   $_a$  large quantity;
- (c) whether it is also a fact that Government of Maharashtra has imposed restriction on the purchase of cotton under the Monopoly Procurement Scheme; and
- (d) whether Government propose to give any relief  $t_0$  the cotton growers?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI KHURSHID (ALAM KHAN): (a) There has been a steady decline in cotton prices.

- (b) No, Sir. The Cotton Corporation to as purchased 15.37 lakh bales so far dnring the current cotton season as compared 6.46 lakh bales during the corresponding period last year. This is the highest purchase made so far by Cotton Corporation of India
  - (c) Yes, Sir.
- (d) Government agencies a>-e buying cotton from the farmers whenever the cotton prices fall below minimum support prices.

## Smashing of Job Racketeers in New Delhi

to Questions

319. SHRI V. NARAYANASAMY:
SHRI MURLIDHAR CHANDRA
KANT BHANDARE:
SHRI MAHENDRA PRASAD;

Will the Minister of LABOUR be pleased to state:

- (a) whether *a.n* organised gang  $_0$ f  $J^{0D}$  racketeers was smashed in New Delhi with  $t|_{le}$  arrest of three racketeers on May 17, 1986:
- (b) if so, what are the details in this regard;
- (c) whether a hunt for such racketeers operating  $j_n$  other parts of the country has been launched; and
- (d) if so, what js the number of per sons apprehended jn thi<sub>s</sub> connection and the action taken against them?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA); (a) and (b) No such gang of job racketeers nas been smashed in Ne<sub>w</sub> Delhi on May 17, 1986. However, a gang of job racketeers was unearthed on 6-5-86 and an offence of cheating and fraud has been registered by Delhi Police. In this case 3 persons have been 'rested.

(c) and (d) On receipt of such complaints immediate  $_{\rm a}$ ction  $_{\rm i_s}$  taken by the police  $_{\rm t_0}$  apprehend the culprit. As per information available 683 person $_{\rm s}$  were arrested in 1983 and 1984

## **ILO Conference at Geneva**

- 320. SHRIMATI SUDHA VIJAY JOSHI; Will the Minister of LABOUR be pleased to state;
- (a) what are file details of the subjects discussed 'and decisions taken at the ILO Conference held recently at Geneva; and
- (b) the rol<sub>e</sub> played by the Indian delegation at the above Conference?